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(NO.PATNA 265) PATNA, MONDAY, 27TH MARCH 2023

PATNA HIGH COURT

NOTIFICATION

The 27th March 2023

**Addenda and Corrigenda to Civil Court Rules Of the High Court of
Judicature at Patna (Volume-I) (First Edition: 2018)**

C.S. (Civil) No. – 78

No. (X-01-2023) A.D. (Rules) 165(R)/Rules Department— In CS (Civil) No.77
the following is added at Sl.No.3:-

“3. In Rule 3 of the Civil Court Rules of the High Court of Judicature at Patna, the
sentence ‘or in the case of morning sitting before 11 A.M.’ is deleted.

Rule-3 after its amendment reads as follows:-

**3. A daily list of cases shall be posted in some conspicuous place in every
Court-house for the information of the parties and their pleaders. The cases should,
as far as possible, be arranged in the order in which they are likely to be taken up.
Execution and Miscellaneous cases may be shown either in the same list or in a
separate list. The list shall be prepared and posted on the preceding working day at
4.30 P.M. In the list the cases will be sufficiently described by their number, year
and class.”**

By order of the Court,
SHASHI BHUSHAN PRASAD SINGH,
Registrar General I/C.

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